

M/s Krishna Laxmi Steel Udyog Pvt. Ltd Vs Jharkhand Urja Vikas Nigam Limited

Court: Jharkhand High Court

Date of Decision: Jan. 10, 2025

Hon'ble Judges: Sujit Narayan Prasad, J

Bench: Single Bench

Advocate: Rupesh Singh, Sachin Kumar

Final Decision: Dismissed

Judgement

Sanjay Kumar Dwivedi, J

1. Mr. Rupesh Singh, learned counsel appearing for the appellant, after some argument, in order to search out his remedy, has sought for leave of this

Court to withdraw this review petition with a liberty to make an objection against the provisional assessment.

2. Mr. Sachin Kumar, learned AAG-III, appearing on behalf of the respondents has submitted that there is no difficulty in granting such liberty, but his

right may be reserved by raising all the legal, factual or the issue of the limitation.

3. Considering the submission made on behalf of the learned counsel appearing for the respondents, the instant review petition being Civil Review No.

59 of 2022 stands dismissed as withdrawn with the aforesaid liberty